

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 304
IB-754(ND)/2022

IN THE MATTER OF:

Liverpool School of Tropical Medicine India Pvt. Petitioner/Applicant
Ltd.

Order u/S. 59 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 02.05.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

The report filed by the RoC is still not on record. The RoC is directed to take necessary steps to bring the report on record within one week.

Be that as it may, we also direct the petitioner who has received a copy of the RoC report to place the same on record by way of an affidavit and also direct the Petitioner to submit the Check-list as directed vide order dated 12.04.2024 within one week.

List the matter **on 15.05.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay